

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL**

**APPLICATION NUMBER :**


**PETITION NUMBER : TCP/379/ (IB)/2017**

**NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD**

**NAME OF THE RESPONDENT(S) : KESHTHANA INFRASTRUCTURE PVT LTD**

**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1. M-Sivavarthan	Advocate for Petitioner	 31/7/17	
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**ORDER**

Counsel for Petitioner present and submitted that matter has been settled but he is awaiting for <sup>the</sup> cheque from the Corporate Debtor. At request, time is enlarged. Put up on **09.08.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

  
**(CH. MOHD SHARIEF TARIQ)**  
 MEMBER (JUDICIAL)